

CBI Vs. Mahesh Kumar & Ors.
CC No. 281/2019

04.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
A-2 with Sh. H. K. Sharma, Ld. counsel for A-1, A-2 & A-9
and also as proxy counsel for Ld. counsel for A-4.
Sh. Anindya Malhotra, Ld. counsel for A-3.
A-5 with Sh. P. K. Dubey, Ld. counsel.
Sh. Prayas Aneja, Ld. counsel for A-6, A-7, & A-8.
Sh. Manish Tiwari, Ld. counsel for A-10.

The matter has been taken through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The proceedings in the main case are stayed by the Honh'ble Supreme Court. Put up for further proceedings on **28.09.2020**.

Ld. Counsel for A-1 submits that A-1 has send the documents showing the health condition of his mother, mother-in-law and other son on court email ID. However, Reader submits that the same have not been received. Ld. counsel is directed to check it and send the same.

At request of Ld. counsel for A-1 put up on **11.08.2020** at **10.30 a.m.** for further arguments on the application.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
04.08.2020.

**CBI Vs. Sanjay Kumar
Closure Report No. 3/2019**

04.08.2020

**Present: Sh. Pankaj Gupta, Ld. Sr.PP for CBI with IO/Asstt. SP Sh.
Chander Deep.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The matter is fixed for consideration of the closure report through video conferencing.

The clarifications were to be submitted by the IO. He has forwarded copies of some of the documents today on whatsapp.

Put up for further hearing/clarifications on the closure report by the IO **20.08.2020 at 11.00 AM.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
04.08.2020**

**CBI Vs. Surender Singh & Ors.
CC No. 3/2019**

04.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Ashish Ratra, Proxy counsel for Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7.
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

The matter has been taken up from 12.00 noon to 12.50 PM and 1.00 PM to 1.30 PM through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Rebuttal arguments of Ld. PP for CBI heard. He has also placed relied upon certain judgments. Let copies of the same be provided to Ld. counsels for accused persons on whatasApp.

Put up for **05.08.2020** at **11.00 AM** for rebuttal arguments, if any, by Ld. counsels for accused persons.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
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2020.08.04
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
04.08.2020.**